

HIGH COURT OF CHHATTISGARH, BILASPUR
ORDER

No. 108 (App.) /
II-14-1/2025 (Pt.-III)

Bilaspur, dated: 17 November, 2025

Following employee of this Registry is promoted to the post of **Data Analyst** in **Level-10** of Pay Matrix (43200-136500), in the establishment of this High Court, on officiating capacity for a period of two years, from the date he assumes the charge of his duties to the said post as mentioned below;

S.No.	Name & Designation
1.	Shri Bhojraj Rawte, Assistant Programmer

By Order of Hon'ble the Chief Justice

Sd/-
(Rajnish Shrivastava)
Registrar General

Endt. No. 21786 /
II-14-1/2025 (Pt.-III)

Bilaspur, dated: 17 November, 2025

Copy forwarded to: -

1. J.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Vig./I.&E./Judl./S&A Cell/Estt.), High Court of Chhattisgarh, Bilaspur
19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
20. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
21. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
22. O.S.D., High Court of Chhattisgarh, Bilaspur,
23. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,
24. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
25. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
26. Budget Officer, High Court of Chhattisgarh, Bilaspur,
27. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur (C.G.) – with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,
28. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
30. Assistant Registrar (Protocol), High Court of Chhattisgarh, Bilaspur,
31. Court Officer, High Court of Chhattisgarh, Bilaspur,
32. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
33. **Shri Bhojraj Rawte, Assistant Programmer,** High Court of Chhattisgarh, Bilaspur – with a direction to submit his option form for fixation of his pay to the promoted post within one month of date of order, if he wish to do so,

for information / necessary action.

(Rajnish Shrivastava)
Registrar General